

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER / BAIL DUTY ROSTER

Taking note of that Priya Mahendra, ASJ-09 is on training, her first link Ms. Pooja Talwar, ASJ (FTC)-01 is on leave and second link Sh. Rajinder Kumar, ASJ-03 is on training.

Ms. Pooja Talwar, ASJ (FTC)-01 is on leave, her first link Sh. Rajinder Kumar, ASJ-03 and second link Sh. Gajender Singh Nagar, ASJ-02 are on training.

Sh. Rajinder Kumar, ASJ-03 is on training, his first link Sh. Gajender Singh Nagar, ASJ-02 and second link Sh. Dheeraj Mittal, ASJ-04 are also on training.

In view of the above, Sh. Arun Kumar Garg, ASJ (SC-RC)-01, shall perform duties in bail matters already assigned to the Court of Ms. Priya Mahendra, ASJ-09, Sh. Deepak Kumar-II, ASJ (FTSC)(RC)-01 shall perform duties in bail matters already assigned to the Court of Ms. Pooja Talwar, ASJ (FTC)-01 and Sh. Shailender Malik, Spl. Judge, NDPS Act shall perform duties in bail matters already assigned to the Court of Sh. Rajinder Kumar, ASJ-03, for today i.e. 17.10.2026, in addition to the work already assigned to them.

Rest of the bail duty roster referred above, shall remain the same.


17/10/2026
(PITAMBER DUTT)

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

No. 1531/46864-46880 /Bail Power/Gaz/PDJ West/2026 Dated, Delhi the 17.10.2026

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Judicial Officers concerned.
3. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
5. The Public Prosecutor, Tis Hazari Courts, Delhi.
6. The Reader to the undersigned.
7. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
8. The PS to the undersigned.
9. For uploading on centralized Website through Layers.
10. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
11. For uploading on Layers.


17/10/2026
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI